

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 188/2018 (M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Darpan K.M., Adv. for R-2 & 6 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. R. K. Singh, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-5 Mr. Om Prakash, Adv. for M/o Railway Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Balendu Shekhar, Adv. Mr. Ashwarya Sinha, Adv. for R-8
FOR HEARING			
2.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Advs. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
3.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
FOR ADMISSION			
4.	Original Application No. 404/2019 (I.A. No. 289/2019)	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh, Adv. for Applicant
5.	M.A. No. 120/2019 IN Execution Application No. 21/2018 (Earlier E.A. No. 26/2017 (WZ) IN O.A. No. 16/2017 (WZ)	Sunil Mulye & Anr. Vs. Union of India & Ors.	Mr. Ravindra A. Lokhande, Adv. for Applicant
AFTER NOTICE			
6.	Execution Application No. 17/2019 IN Execution Application No. 49/2018 IN O.A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh, Adv. for R-6 Mr. Ajay Jain, Adv. for R-3 & 4 Mr. Sumeet Pushkarna, Adv. for R-5

FOR COMPLETION OF PLEADINGS			
7.	Appeal No. 54/2018 (M.A. No.541/2018 & I.A. No.140/2019)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12
8.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Mr. Dhiraj Philip, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. for CPCB Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Ajay Jain, Adv. for GNCTD Mr. A.D.N. Rao, Adv. for DMRC Mr. Dinesh Jindal, LO for DPCC
9.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Mr. Akhil Tomar, Adv. for R-4 Ms. Sakshi Popli, Adv. for DJB
FOR HEARING			
10.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shlok Chander, Adv. for CPCB
11.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Dr. Manish Singhvi, AAG with Mr. D. K. Daves, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
12.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
CASE AT SR. NO. 13 WILL BE TAKEN-UP ON 17.05.2019 FOR HEARING			
13.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1, 3 & 4 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA

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